

(c) the details of the various facilities and service being provided in the foreign post office ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) No, Sir. The permission was granted by Department of Post to open an Export Extension Counter only at Agra.

(b) and (c). An Export Extensions Counter at Sanjay Place Sub-Post Office, Agra was opened with effect from 1.4.1995 to facilitate the exporters of that region with in-house custom clearance facilities for the purpose of booking outward (Air & Service foreign articles only).

[English]

Telephone Connections in West Bengal

770. SHRI AJOY MUKHOPADHYAY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of persons on the waiting list for telephone connections as on October 31, 1995 in West Bengal, district-wise; and

(b) the time by which the waiting list is likely to be cleared ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) 104259 persons were on the waiting list as on 31st October, 1995 in West Bengal. District-wise detail is given in the enclosed statement.

(b) This waiting list is likely to be cleared progressively by 31st March, 1997.

STATEMENT.

District-wise detail of waiting list in West Bengal

Sl. No.	Name of the Districts	Waiting list as on 31.10.95
1.	24 Parganas (North)*	18672
2.	24 Parganas (South)*	9678
3.	Bankura	773
4.	Burdwan	8202
5.	Birbhum	1710
6.	Coohbehar	923
7.	Dakshin Dinajpur	537
8.	Darjeeling	4269
9.	Hoogly*	8273
10.	Howrah*	8175
11.	Jalpaiguri	1554
12.	Malda	1886

Sl. No.	Name of the Districts	Waiting list as on 31.10.95
13.	Midnapur	4474
14.	Murshidabad	1778
15.	Nadia*	3427
16.	Purulia	320
17.	Uttar Dinajpur	1073
18.	Calcutta District	28535
		104259

Note : *These district partially fall under Calcutta Telephones and partially under West Bengal Telecom Circle.

[Translation]

Development of Gujarat

771. SHRI N.J. RATHVA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government propose to develop Gujarat as an ideal State;

(b) if so, the details of the special central assistance proposed/released for this purpose; and

(c) the names of the States for which steps have been taken to develop as an ideal State and the funds allocated to this purpose, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI BALRAM SINGH YADAVA) : (a) to (c) Five Year Plans are under implementation for the speedy economic growth of all the States in the country. For the Eighth Five Year Plan of Gujarat, an outlay of Rs. 11,500 crores was agreed which included normal Formula Based Central Plan Assistance (Gross) of Rs. 1055.76 crores. There is no proposal under consideration to develop any State as an ideal State in the country.

[English]

Official Secret Act

772. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Official Secret Act has been challenged in the Supreme Court; and

(b) if so, the grounds of challenge ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) and (b) A writ petition has been filed in the Supreme Court against the

Union of India challenging among other things Section 5 of the Official Secrets Act, 1923 on the ground that the same is ultra-vires to Article 14, 19(1)(a) and 21 of the Constitution.

Official Language

773. SHRI PROBEN DEKA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Assamese, the official language of Assam is not being used in the Central Government offices located in the State;

(b) whether it has come to the notice of the Government that due to non-usage of Assamese, the local people are put to great hardship in Assam;

(c) whether the Government had issued an order to ensure that sign boards, rubber stamps, logos etc. of all Central Government offices and establishments in the State are in trilingual form with Assamese at the top; and

(d) if so, the steps being taken by the Government to ensure compliance of the order ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAHI) : (a) to (d) Hindi is the official language of the Union Government. There is an arrangement for working in Hindi and English only, in the offices of Central Government. But for public convenience, the Government have issued orders regarding use of regional language, Hindi and English, in the same order, in rubber stamps, name plates, notice-boards, letter heads, logos etc. in the offices of Central Government located in non-Hindi speaking areas. Responsibility for compliance of orders regarding use of official language lies with the concerned departments/offices, however, in case any information regarding violation of these orders is received by the officials of D.O.L., action is taken for compliance of these orders in the concerned offices, by them.

[Translation]

Human Bombs

774. DR. RAMESH CHAND TOMAR :

SHRI PANKAJ CHOWDHARY :

SHRI RAM SINGH KASHWAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Pak trained human bombs have been apprehended recently in Delhi;

(b) if so, the details thereof;

(c) whether any enquiry committee has been constituted in this regard; and

(d) if so, the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON) : (a) Yes, Sir.

(b) to (d) On 27.9.1995, two 'Babbar Khalsa International' activists were arrested and one AK-56 assault rifle with 30 live cartridges and 1.04 Kg. RDX high explosive was recovered from their possession. Further interrogations led to the arrest of their third associate from whose possession 40 live cartridges were recovered. One of the three arrested activists had been trained to act as a human bomb to eliminate one or two political leaders of Delhi.

No enquiry committee has been constituted. However, a case u/s 4/5 Explosive Substances Act, 120-B, 121, 122, 124-A IPC and 25 Arms Act has been registered at Police Station New Delhi Railway Station.

[English]

'Complaints Service' of Delhi Telephone Exchange

775. SHRI MOHAN RAWALE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is a proposal to streamline the complaints service of telephone exchange in Delhi particularly in Shakti Nagar exchange, where complaints are not attended to four months together;

(b) if so, the details thereof; and

(c) the time by which the complaints service of this telephone exchange is likely to be computerised ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Mahanagar Telephone Nigam Ltd., has undertaken an ambitious programme to streamline the fault repair service (FRS) in Delhi. As part of this programme, FRS in all exchanges are being computerised in a phased manner. Shakti Nagar exchange FRS computerisation is in hand.

(b) FRS in Rajouri Garden, Karol Bagh, Janakpuri, Laxmi Nagar, Tis Hazari, Sena Bhavan, Rajpath, Nehru Place and Chankyapuri exchanges have already been computerised.

(c) FRS of Shakti Nagar Exchange is likely to be computerised during the current financial year.

Bomb Blasts in Delhi

776. SHRI M.V.V.S. MURTHY :

SHRI RAM PAL SINGH :

SHRI MANORANJAN BHAKTA :

SHRI MANIKRAO HOLDYA GAVIT :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether bomb blasts during September, 1995 created a panic in Delhi;